### GOVERNMENT OF INDIA MINISTRY OF CULTURE LOKSABHA UNSTARRED QUESTION NO.220 ANSWERED ON 21.07.2025

#### **UPKEEP OF DELISTED MONUMENTS**

220. SHRI K C VENUGOPAL: SHRI V K SREEKANDAN:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has any plan to delisting of certain monuments from the list of Archaeological Survey of India's protected spots;
- (b) if so, the details thereof;
- © whether it is a fact that many monuments have been delisted by the Archaeological Survey of India recently, if so, the details thereof and the reasons therefor;
- (d) the alternative arrangements being made for upkeep of such monuments;
- (e) whether it is also true that a parliamentary panel has asked the Government to form an independent panel to revisit and reform the criteria required for delisting a monument from the list of Archaeological Survey of India's protected spots; and
- (f) if so, the details of the steps taken thereon?

### **ANSWER**

## THE MINISTER OF CULTURE AND TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a)& At present, there is no such proposal with Archaeological Survey of India (ASI).
- (b)
- (c) Recently the Centre Government has delisted 18 monuments from the list of Protected Monuments as they were found to have ceased to be of national importance. The details are given at **Annexure.**
- (d) As per Seventh Schedule of the Constitution, protection and preservation of monuments other than those declared as monument of national importance is a state subject. Therefore, the responsibility for maintenance of such monuments rests with the respective State Governments.
- (e)& A Parliamentary Committee has recommended that the Government to consider
- (f) constituting an independent panel to revisit and reform the criteria for delisting monuments. However, at present there is no such proposal to make amendment to that effect in Ancient Monuments and Archaeological Sites and Remains Act, 1958.

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# ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO.220 FOR 21.07.2025.

# DETAILS OF ANCIENT MONUMENTS AND ARCHAEOLOGICAL SITES &REMAINS CEASED TO BE OF NATIONAL IMPORTANCE.

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SI. No	Name of Monument	Locality	District	State
1.	Nicholson Statue and its platform, and the surrounding gardens, paths and enclosure wall	Outside the Kashmiri Gate, Delhi	Delhi	Delhi (NCT)
2.	Kos Minar No.13	Village Mujessar	Gurugram (Gurgaon)	Haryana
3.	Kos Minar	Shahabad	Karnal	Haryana
4.	Inscription in the fort of Bachhaun	Bachhaun	Satna	Madhya Pradesh
5.	Bara Khamba Cemetery	Imperial City, Delhi	Delhi	Delhi
6.	Inchla Wali Gumti	MubarakpurKotla	Delhi	Delhi
7.	Temple (12th Century)	Baran	Kotah	Rajasthan
8.	Inscription in Fort	Nagar	Jaipur	Rajasthan
9.	Kutumbari area $\frac{13}{16}$ nalis	Dwarahat	Almora	Uttarakhand
10.	A banyan grove of great antiquity containing traces of ancient buildings	Bharanli Ganga tir	Ghazipur	Uttar Pradesh
11.	Closed Cemetery, Katra Naka	South-west of Banda City	Banda	Uttar Pradesh
12.	Gunner Burkill's Tomb at Rangoon	Rangoon	Jhansi	Uttar Pradesh
13.	Cemetery	Gaughat	Lucknow	Uttar Pradesh
14.	Cemeteries	At mile 6 and 8, Jahraila Road	Lucknow	Uttar Pradesh
15.	Tombs	in miles 3, 4 and 5, Lucknow-Fyzabad Road	Lucknow	Uttar Pradesh
16.	Remains of 3 small Linga temples to the north of the village Circa 1000 A.D.	Ahugi	Mirzapur	Uttar Pradesh
17.	Telia Nala Buddhist ruins, forms part of deserted village	Forms part of a deserted Masjid, immediately above the Nala on the high ground of its left bank a short distance from the point where it runs into the Ganga and close to the main street under which it flows	Varanasi (Benares)	Uttar Pradesh
18.	Tablet on the Treasury Building	Varanasi (Benares)	Varanasi (Benares)	Uttar Pradesh

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